

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5900/2012

(Arising out of impugned final judgment and order dated 22-05-2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature At Allahabad)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

IA No. 57948/2014 - App. for exempt. from filing O/T
IA No. 57948/2014 - App. for exempt. from filing O/T
IA No. 13947/2016 - App. for permission to file supply Counter
Aff.
IA No. 13948/2016 - EXEMPTION FROM FILING O.T.
IA No. 17668/2012 - PERMISSION TO FILE ANNEXURES
IA No. 16682/2012 - STAY APPLICATION)

WITH

SLP(Cr1) No. 6271/2012 (II)
(FOR STAY APPLICATION ON IA 17700/2012
IA No. 17700/2012 - STAY APPLICATION)
SLP(Cr1) No. 7059/2012 (II)
(FOR STAY APPLICATION ON IA 20185/2012
IA No. 20185/2012 - STAY APPLICATION)
SLP(Cr1) No. 407/2013 (II)
(FOR CONDONATION OF DELAY IN FILING ON IA 27973/2012
FOR STAY APPLICATION ON IA 895/2013
FOR EXEMPTION FROM FILING O.T. ON IA 896/2013
FOR [App. for impleadment] ON IA 15680/2013
FOR EXEMPTION FROM FILING O.T. ON IA 15681/2013
IA No. 15680/2013 - App. for impleadment
IA No. 27973/2012 - CONDONATION OF DELAY IN FILING
IA No. 15681/2013 - EXEMPTION FROM FILING O.T.
IA No. 896/2013 - EXEMPTION FROM FILING O.T.
IA No. 895/2013 - STAY APPLICATION)

Date : 28-07-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Ms. Purnima Bhat, AOR

Mr. Pradeep Kant, Sr. Adv.
Mr. E. C. Agrawala, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Pankaj Agarwal, Adv.
Mr. Rajesh Kumar, Adv.
Ms. Prashi Tyagi, Adv.

For Respondent(s)

Ms. Anu Gupta, AOR

Mr. Syed Ahmed Saud, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
Mr. Sunil Sarogi, Adv.
Mr. Sarabjot Singh, Adv.
Ms. Kanika Chauhan, Adv.
Mr. Haris Usmani, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(MONIKA DEY)
COURT MASTER (NSH)

(ASHWANI THAKUR)
ASTT. REGISTRAR-cum-PS